

ITEM NO.21
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1692/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM KUMAR ALIAS RAJ KUMAR & ORS.

Respondent(s)

Date : 15-10-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Prakash, AOR

For Respondent(s)

Mr. Jayesh Gaurav, Adv.

Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent Nos.1 to 5 are duly represented.

Original record has been received from the High Court.

Await original record from the Trial Court. Reminder be
issued. Registry to inform telephonically as well.

List again on 25.11.2020.

ANIL LAXMAN PANSARE
Registrar